

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
DISTRIBUTION OF FOODGRAINS TO POORS .

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SHRI RASHEED MASOOD

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

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- (a) whether it is a fact that the Supreme Court has directed to distribute rotting foodgrains among poor people;
- (b) if so, the action taken by Government so far; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (c): In pursuance of Hon'ble Supreme Court's observations, the Government made a special adhoc allocation of a total of 25 lakh tons of foodgrains to all States/UTs in September 2010 for distribution to Below Poverty Line (BPL) families at BPL issue prices for 6 months. A further allocation of 25 lakh tons of foodgrains to all States/UTs has been made in January 2011 for distribution to BPL families at BPL issue prices for 6 months.